

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP(IB)/33/7/AMR/2019	Under Liquidation	7 of IBC	Canara Bank Vs Transstroy (India) Ltd. (Under Liquidation)
	IA(IBC)/37/2023	Sec. 42 r/w 60(5) of IBC	Gadde Taraka Ramarao Vs. Transstroy (India) Limited & Govindarajula Venkata Narasimha Rao, Liquidator
	IA(IBC)/14/2022		Shailender Singh Vs. Transstroy (India) Limited & another

ORDER

IA(IBC)/37/2023:

Present: Mr. Ravi Kumar, Ld. Counsel for the Applicant.

Mr. Rohan Kumar, Proxy Counsel for the Liquidator.

At the request of the proxy counsel for the Respondent, for hearing, list the matter on 03.09.2024.

IA(IBC)/14/2022:

Present: Mr. Ravi Kumar, Ld. Counsel for the Applicant.

Mr. Rohan Kumar, Proxy Counsel for the Liquidator.

At the request of the proxy counsel for the Respondent, for hearing, list the matter on 03.09.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**